

STATISTICAL DATA OF CASES OF COMMERCIAL COURTS, COMMERCIAL APPELLATE COURTS, COMMERCIAL DIVISION & COMMERCIAL APPELLATE DIVISION IN THE STATE OF UTTARAKHAND AS PER THE NOTIFICATION DATED 29.04.2020 OF DEPARTMENT OF LEGAL AFFAIRS, MINISTRY OF LAW AND JUSTICE, NEW DELHI

FOR THE MONTH OF MAY, 2020

Form 1									
List of cases e-filed during the month									
Sl. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail Id	Date of Registration	Date of e-filing
[1]	[2]	[3]	[4]	[5]	[6]	[7]	[8]	[9]	[10]
1	High Court of Uttarakhand, Nainital	-	-	-	-	-	-	-	-
2	Addl. District Judge, Commercial Court Dehradun	Dehradun	-	-	-	-	-	-	-

Form -2							
List of cases in which e-payment of Court fees was made during the month							
Sl. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court fees
[1]	[2]	[3]	[4]	[5]	[6]	[7]	[8]
1	High Court of Uttarakhand, Nainital	-	-	-	-	-	-
2	Addl. District Judge, Commercial Court Dehradun	Dehradun	-	-	-	-	-

Form -3**List of cases in which Electronic Service of process has taken place during the month**

Sl. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of process
[1]	[2]	[3]	[4]	[5]	[6]	[7]	[8]
1	High Court of Uttarakhand, Nainital	-	-	-	-	-	-
2	Addl. District Judge, Commercial Court Dehradun	Dehradun	-	-	-	-	-

Form -4**List of total no. of cases randomly allocated during the month**

Sl. No.	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
[1]	[2]	[3]	[4]	[5]	[6]	[7]
1	High Court of Uttarakhand, Nainital	-	-	-	-	-
2	Addl. District Judge, Commercial Court Dehradun	Dehradun	-	-	-	-

Form -5							
List of cases in which cases Management Hearing was held during the month							
Sl. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of case Management Hearing
[1]	[2]	[3]	[4]	[5]	[6]	[7]	[8]
1	High Court of Uttarakhand, Nainital	-	-	-	-	-	-
2	Addl. District Judge, Commercial Court Dehradun	Dehradun	-	-	-	-	-

Form 6													
Contested commercial cases disposed during the month													
Sl. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/no.)	Date of Decision	Days for Disposal	Nature of Disposal (Contested/ settled)	Date of Execution of decree	Number of days for execution of decree from date of decision	Act Section
[1]	[2]	[3]	[4]	[5]	[6]	[7]	[8]	[9]	[10]	[11]	[12]	[13]	[14]
1	High Court of Uttarakhand, Nainital	-	-	-	-	-	-	-	-	-	-	-	-
2	Addl. District Judge, Commercial Court Dehradun	Dehradun	04 of 2020	Sodan Singh Vs. R.M.I. Steel Com. Ltd.	Madhu Negi	3/2/2020	No	27/05/20	115	Not Press	-	-	-

Form 7						
Summary of Commercial Cases during the month						
Sl. No.	Court	District	Total number of cases pending on the 1st day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
[1]	[2]	[3]	[4]	[5]	[6]	[7]
1	High Court of Uttarakhand, Nainital		33	0	0	33
2	Addl. District Judge, Commercial Court Dehradun	Dehradun	1262	5	1	1266

Form 6(i): Mediation Data during the month of May, 2020						
List of cases received for Pre-Institution Mediation and Settlement during the month						
Sl. No.	Name of Mediation Centre (For example, DLSA or Main Mediation Centre Mumbai)	Total number of applications pending on the 1 st day of the month`	Total number of applications received during the month	Total number of cases settled during the month	Total number of non-starter cases during the month	Total number of applications pending at the end of the month
[1]	[2]	[3]	[4]	[5]	[6]	[7]
1	Mediation Centre, High Court of Uttarakhand, Nainital	-	-	-	-	-
2	DLSA, Dehradun	11	Nil	Nil	11	Nil
3	DLSA, Haridwar	Nil	1	Nil	Nil	1

Form 6 (ii)

Mediation Data on Quarterly Basis (w.e.f. 01.01.2020 to 31.03.2020)

Sl. No.	Name of the Authority	No. of application received by Authority	Name of Appellant Party		Name of Opposite Party		No. of application slab wise as per schedule-II					No. of application disposed off as per Rule 3(4) AND 3(6)	No. of application referred for mediation	No. of application where no settlement arrived at as per Rule 7(1)(ix)	No. of application where parties reached a settlement as per Rule 7(1) (VII)
			Individual	Corporate	Individual	Corporate	I	II	III	IV	V				
[1]	[2]	[3]	[4]	[5]	[6]	[7]	[8]					[9]	[10]	[11]	[12]
1	Mediation Centre, High Court of Uttarakhand, Nainital	-	-	-	-	-	-	-	-	-	-	-	-	-	-
2	DLSA, Dehradun	11	Nil	1. Datt Infrastructure & Services Ltd.		Uttarakhand Power Corporation		1							
				2. Forace Polymers Pvt. Ltd., (4 applications received from the Party)		M/s. czone Engineering Solution									
				3. Uttarakhand Gramin Bank		M/s Om Enterprises	1								
				4. Forace Polymers Pvt. Ltd., (4 applications received from the Party)		Aegis Steel Cast.									
				5. State Bank of India (Main Branch)		M/s Rudra Electronics & Sons		1							

STATISTICAL DATA OF CASES OF COMMERCIAL COURTS, COMMERCIAL APPELLATE COURTS, COMMERCIAL DIVISION & COMMERCIAL APPELLATE DIVISION IN THE STATE OF UTTARAKHAND

FOR THE MONTH OF MAY - 2020

	Commercial Court (below District Judge Level)	Commercial Court (at District Judge Level)	Commercial Appellate Court (at District Judge level)	Commercial Division (High Court)	Commercial Appellate Division (High Court)
No. of Courts Operational	1	-	-	-	1
No. of cases Instituted	5	-	-	-	-
No. of appeals filed	-	-	-	-	0
No. of cases pending	1266	-	-	-	33
No. of cases disposed of	1	-	-	-	0